

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

CP 295/MB/2021

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.02.2024**

NAME OF THE PARTIES: **UNION OF INDIA V/s MILLENNIUM**
APPLIANCES INDIA LIMITED

Section 241-242 of the Companies Act, 2013

ORDER

CP 295/MB/2021

- 1) Mr. Aditya Sikka, Ld. Counsel for the Union of India is present.
- 2) Ld. Counsel for the Union of India submits that the Interim Report is still awaited and thus, seeks some time to place it on record.
- 3) At request, stand over to 15.03.2024, for further consideration and hearing.
- 4) **Later on, Mr. Sandeep Ladda, Ld. Counsel submits that the Interlocutory Application bearing IA No. 115 of 2022 and the Company Applications bearing CA Nos. 285 & 288 of 2022, were Allowed *vide* order of this Bench dt. 30.10.2023, thereby, allowing Applicants to withdraw an amount to the tune of Rs. 2,00,000/- from their Bank Accounts. However, the Counsel further submits that Names of those**

Applicants have not been mentioned in the Order, and the Bank is allowing the withdrawal of the said Amount. In that view of the matter, this applicant seeks rectification of said error. Now, the Applicants in IA No. 115 of 2022, CA No. 285 of 2022 & CA No. 288 of 2022, viz. Sunil Tandon, Mr. Deepaksingh Ganpatsingh Rajput and Kavishwar Bhaurao Patil, are permitted to withdraw a sum of Rs. 2,00,000/- per month in aggregate from all the accounts from the month, in which this Order is passed. This order shall form part of the Order dt. 30.10.2023, passed in IA No. 115 of 2022, CA No. 285 of 2022 & CA No. 288 of 2022. Rest of the order shall stand unaltered. It is made clear that the Respective Banks shall not fetter above named Applicants, in any manner, for withdrawal of the Amount to the tune of Rs. 2,00,000/-, as already allowed by this Bench.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare